

SPECIAL BENCH

ITEM NO.141

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA No.71/2023 IN CP No. 86/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI MANOJ KUMAR DUBEY,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 27th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	PRAVESH AGGARWAL V/S PRASAD SPINNERS PRIVATE LIMITED.
UNDER SECTION	241/242 & 244 OF COMPANIES ACT 2013 R/W RULE 11 & 81 OF NCLT RULES, 2016

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 25th July, 2024.

-Sd-

(Court Officer)

27th May, 2024

*Bipul Kumar Tiwari
(Stenographer)*